

HARYANA LEGISLATIVE ASSEMBLY

Budget Session 2024

Starred Question

28th February 2024

Total Question - 20

To Open Government Primary School

*81 Sh. LILA RAM (Kaithal):

Will the Education Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to open a Government Primary School on Mahadev Colony Sirta road in Kaithal city; and

b) if so, the time by which the construction work of abovesaid school is likely to be approved/started?

To Start Medical College

*82 Sh. GHANSHYAM SARAF (Bhiwani):

Will the Medical Education & Research Minister be pleased to state the time by which the Medical College of Bhiwani is likely to be started.

The Present Status of Development Works

*83 Ch. MAMMAN KHAN (Ferozepur Jhirka):

Will the Development & Panchayats Minister be pleased to state:-

a) whether it is a fact that an announcement has been made by the Hon'ble Chief Minister during financial year 2019-20 under code 25284 to execute development works amounting upto 5 crores on the recommendation of each MLA in State;

b) if so, the constituency wise present status of the development works recommended by the respective MLAs in district Nuh; and

c) the reasons for delay in execution of above said development works?

To Start Construction Work of Roads

*84 Smt. NIRMAL RANI (Ganaur):

Will the Deputy Chief Minister be pleased to state:-

a) whether it is a fact that the condition of following roads is bad due to setup of a lot of Industrial Units thereupon:-

- 1. G.T. road to Ram Nagar via Sanpera;
- 2. Ram Nagar to Ghasauli;
- 3. Ram Nagar to Dhaturi;
- 4. Ladsauli to Dhaturi road; and

b) if so, the time by which the construction work of the abovesaid roads is likely to be started togetherwith the details thereof?

To Open a College

*85 Sh. SANJAY SINGH (Sohna):

Will the Higher Education Minister be pleased to state whether there is any proposal under consideration of the Government to open a co-education college in village Ghanghola of Sohan Assembly Constituency as there is no college in the 20 kilometer area; if so, the details thereof?

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To Give Compensation to Farmers

*86 Sh. SURENDER PANWAR (Sonipat):

Will the Agriculture & Farmers Welfare Minister be pleased to state:-

a) whether the Agriculture Department or the department who have executed the development work will compensate the farmers, if the farmer's crops have been damaged due to such development work togetherwith the action likely to be taken on the department by the Government, if the farmers are not compensated timely;

b) whether there is any provision under consideration of the Government to give the compensation of more than 50 acreages of crop damaged due to drain number 6 in village Jatwara; and

c) if so, the details thereof and if not, the reasons thereof?

To Start Classes in Nursing College

*87 Sh. LAXMAN SINGH YADAV (Kosli):

Will the Medical Education & Research Minister be pleased to state whether there is any proposal under consideration of the Government to start the classes from new session in the Nursing College, Sadat Nagar; if so, the details thereof?

To Complete the Work of Strom Water Drainage System

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*88 Sh. GHANSHYAM DASS (Yamunanagar):

Will the Urban Local Bodies Minister be pleased to state;-

a) the time when the work of storm water drainage system was started in Yamuna Nagar district togetherwith the time by which it was to be completed alongwith the reasons for which the said work has not been completed so far; and

b) the steps being taken by the Government to complete the said work?

To Solve the Problem of Sewerage

*89 Sh. BHARAT BHUSHAN BATRA (Rohtak):

Will the Urban Local Bodies Minister be pleased to state:-

a) whether it is a fact that the sewerage on the Kachha Beri road in Rohtak Assembly Constituency remained chocked daily; if so, whether any efforts are being made by the Government to solve the said problem togetherwith the time by which the said problem is likely to be solved permanently;

b) whether it is also a fact that a park is developed on the road of the abovesaid drain which is leading towards the old bus stand and Community Centre across the road; if so, the reasons thereof; and

c) whether it is also a fact that the abovesaid park has been developed on the site of shelter home; if so, the reasons for developing the park on the site of shelter home together with the details thereof?

To Start Concrete Lining Work of Gurugram Canal

*90 Sh. PRAVEEN DAGAR (Hathin):

Will the Chief Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government for concrete lining of Gurugram canal; and

b) if so, the present status of the said proposal togetherwith the time by which the concrete lining work of Gurugram canal is likely to be started?

Marriage Registration Process

*91 Smt. RENU BALA (Sadhaura):

Will the Urban Local Bodies Minister be pleased to state whether there is any provision of the Government for manual process for registration of marriage instead of online process in the State ?

Remodeling of Bidola Minor

*92 Smt. KIRAN CHOUDHRY (Tosham):

Will the Chief Minister pleased to state:-

a) whether it is a fact that the Government has been failed to execute the remodelling work of Bidola Minor due to conflict between Forest and Irrigation Department;

b) whether it is also a fact that the people of villages Pataudi Khurd, Badalwala and Bidola are facing scarcity of drinking water; and

c) if so, the reasons thereof togetherwith the concrete plan for remodelling of Bidola Minor which is still pending for the last 2 years ?

To Construct the Flyover/under-pass

*93 Sh. DHARAM SINGH CHHOKER (Samalkha):

Will the Deputy Chief Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to construct a fly over/under pass on National Highway No. 44 in village Jhattipur; and

b) if so, the time by which the said flyover/under pass is likely to be constructed togetherwith the details thereof?

Action Taken by the Committee to Provide Ownership Right

*94 Sh. ISHWAR SINGH (Guhla):

Will the Development & Panchayats Minister be pleased to state;-

a) whether it is fact that a Joint Committee under the Chairmanship of Chief

Minister, Deputy Chief Minister, Development & Panchayats Minister and Urban Local Bodies Minister was constituted for providing ownership right to lease holders and inhabitants of Guhla Assembly Constituency as replied of the question asked during August, 2023 Session, and

b) if so, the action taken by such committee in regard to give ownership right to abovesaid persons togetherwith the time by which the said ownership rights are likely to be given alongwith the details thereof?

Construction Work of Road, Park and Community Centre

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*95 Smt. SEEMA TRIKHA (Badkhal):

Will the Urban Local Bodies Minister be pleased to state:-

a) the present status of the construction work of the road, park and community centre of green field; and

b) the time by which the said works are likely to be completed ?

To Construct Express Way

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*96 Rao DAN SINGH (Mahendragarh):

Will the Deputy Chief Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to construct express-way from Manesar to Mahendergarh via Gurabda-Kanina; and

b) if so, the action being taken by the Government in this regard?

To Connect BPL Colony with DS Power Supply Line

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*97 Dr. ABHE SINGH YADAV (Nangal Chaudhry):

Will the Energy Minister be pleased to state:-

a) the number of BPL colonies connected with DS supply lines in

Mahendergarh District as on 1st January, 2024;

b) the number of BPL colonies without DS power supply connection in Mahendergarh District;

c) the number of BPL colonies without DS power connections in Nangal Chaudhary Assembly Constituency;

d) whether there is any time bound programme to connect all the BPL colonies with the DS power supply lines; and

e) if so, the approximate period within which such DS supply connections are likely to be given to all the BPL colonies in Mahendergarh District?

Shortcoming in NDC Portal.

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*98 Sh. AMIT SIHAG (Dabwali):

Will the Urban Local Bodies Minister be pleased to state:-

a) whether there is any shortcomings in the NDC Portal of the Government; and

b) if so, the steps taken by the Government to improve/ remove the shortcomings in NDC portal?

To Construct an International Indoor Stadium

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*99 Sh. RAJESH NAGAR (Tigaon):

Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to construct an International Indoor Stadium in Greater Faridabad; if so, the time by which it is likely to be constructed?

To Improve the 10 H.P. Connections

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*100 Sh. SOMBIR (Dadri):

Will the Energy Minister be pleased to state:-

a) whether it is a fact that the 10 H.P. connections for tubewells are not completely successful; and

b) if so, whether there is any proposal under consideration of the Government to increase the load of connection from 10 HP togetherwith the details thereof?

Chandigarh. The 28th February, 2024. R.K. Nandal, Secretary.